

14

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 84/NCLT/AHM/2017 (New)  
Gujarat High Court C.A. No. 249/2008 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017**

Name of the Company: Gopal Girdharimal Doda.  
V/s  
Vishesh Ispat Pvt Ltd.

Section of the Companies Act: Section 237 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Asha Panchal For A R Gupta also	Advocate	Petitioner	Asha Panchal
2.				

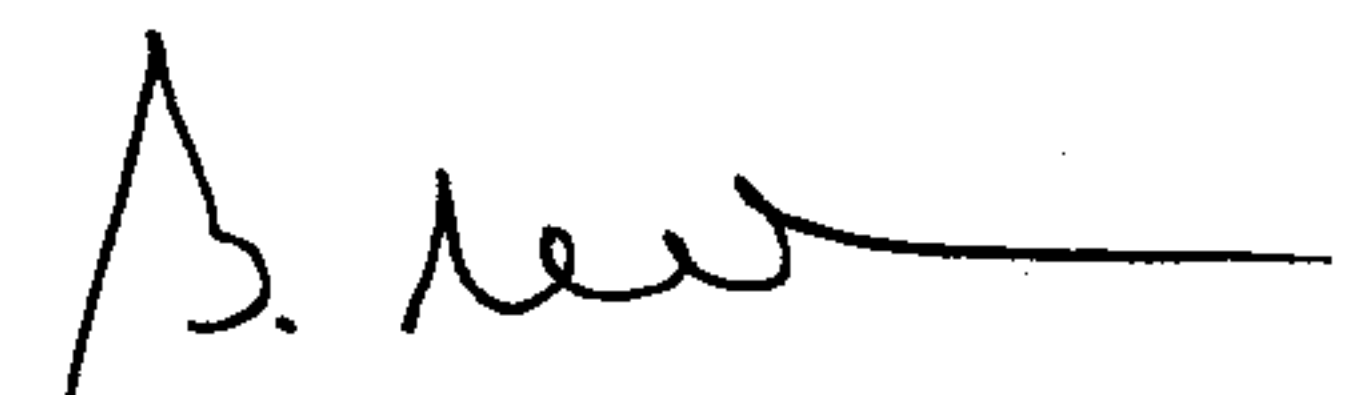
**ORDER**

Learned Advocate Ms. Asha Panchal i/b Learned Advocate Mr. A R Gupta present for Petitioner. None present for Respondent.

At request of learned Counsel for petitioner.

Petitioner is directed to serve a copy of this order on Respondent and shall file proof of service.

List the matter on 21.12.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 14th day of November, 2017.